

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 108 of 2010**

**Dated: 15<sup>th</sup> February, 2012.**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Federation of Karnataka  
Chamber of Commerce &  
Industry**

.... **Appellant (s)**

**Versus**

**Karnataka Electricity Regularity  
Commission & Anr.**

... **Respondent (s)**

Counsel for the Appellant (s) : Mr. Rohit N. Rao

Counsel for the Respondent (s) : Mr. Venkat Subramaniam T.R.

**ORDER**

On the prayer of the learned counsel for the parties, post the matter for hearing  
on **15<sup>th</sup> March, 2012.**

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

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